

**Criminal Cases**

**446. Shri Biren Dutt :** Will the Minister of Home Affairs be pleased to state:

(a) the number of criminal cases pending since 1952 in the lower courts of Tripura;

(b) the number of such cases launched by the police; and

(c) the reasons for delay in their disposal?

**The Deputy Minister of Home Affairs (Shri Datar) :** (a) 137.

(b) 57.

(c) Delay has been due to accused and witnesses having crossed over to Pakistan and the transfer of Magistrates necessitating *de novo* trials.

**Welfare Projects in Andhra**

**447. Shri Gadilingana Gowd :** Will the Minister of Education be pleased to state :

(a) the name of the place where the State Welfare Advisory Board for Andhra is situated ;

(b) the number of Welfare Projects in Andhra State taken in hand so far and also those approved for 1955-56; and

(c) the names of the areas selected for these projects?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) :** (a) No. 5 Santhome High Road, Mylapore, Madras-4.

(b)

| In hand | To be started | Total Sanctioned for 1955-56 |
|---------|---------------|------------------------------|
| 12      | 5             | 17                           |

(c) A statement giving the requisite information is attached. [See Appendix V, annexure No. 71].

**Periodicals and Journals**

**448. Shri Kajrolkar :** Will the Minister of Defence be pleased to state the names of the periodicals and journals in the regional languages that are placed in club rooms for reading by the military personnel?

**The Minister of Defence Organisation (Shri Tyagi) :** Lists of suitable periodicals and journals are circulated to Unit Commanders from time to time. They are, however, at liberty to use their discretion in selecting periodicals and

journals which will fulfil the needs of their particular unit. It is, therefore, not possible to ascertain the names of periodicals and journals which are subscribed to by units without making a reference to them individually; the time and labour involved in doing this will not be commensurate with the result.

**राजस्थान में पुरातत्वीय स्थान**

**४४६. श्री बलबन्त सिंह महता :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के प्राचीन स्मारकों तथा पुरातत्वीय स्थानों पर, जिन्हें राष्ट्रीय महत्व का घोषित किया गया है, अब तक सरकार न कितना व्यय किया है; और

(ख) भविष्य में उन का संरक्षण करने के लिये किस प्रकार की योजना बनाई गई है ?

**शिक्षा मंत्री के सभा-सचिव (डा० एम० एम० दास) :** (क) यह जानकारी इकट्ठी की जा रही है और यथाराम्य सभा-घटल पर रख दी जायगी ।

(ख) कोई सामान्य योजना नहीं है । यदि धन उपलब्ध होता है तो आवश्यकता अनुसार प्रत्येक स्मारक की मरम्मत की जाती है ।

**Industrial Finance Corporation**

**450. Shri H. G. Vaishnav :** Will the Minister of Finance be pleased to state :

(a) the number of applications received up-to-date by the Industrial Finance Corporation from Hyderabad State for aid; and

(b) the particulars of the concerns asking for aid?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) :** (a) and (b). Four applications from companies carrying on business in Sugar, Cotton Textiles, Oil Milling and Chemical & Fertilisers were received by the Corporation. Of these, two concerns namely (1) The Nizam Sugar Factory Limited and (2) The Dewan Bahadur Ram Gopal Mills Limited and were sanctioned loans of Rs. 40 lakhs and Rs. 20 lakhs respectively. Neither of them have availed itself of the loan. The application of the